

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Review Petition No. 47/RP/2018**

in

**Petition No. 117/GT/2018**

**Coram:**

**Shri P.K.Pujari, Chairperson  
Dr. M.K. Iyer, Member**

**Date of order: 30<sup>th</sup> January, 2019**

**In the matter of**

Review of Order dated 9.10.2018 in Petition No. 117/GT/2018 with regard to determination of generation tariff of Koteswar Hydro Electric Project (4x100 MW) for the period 1.4.2014 to 31.3.2019.

**AND**

**In the matter of**

THDC India Limited,  
(A Joint Venture of Govt. of India & Govt. of U.P),  
Pragatipuram, Bypass Road,  
Rishikesh - 110003 (Uttrakhand)

**...Petitioner**

**Vs.**

1. Punjab State Power Corporation Limited  
The Mall, Patiala-147 001
2. Haryana Power Utilities (DHVN & UHVN)  
Shakti Bhawan, Sector-VI, Panchkula, Haryana-134109
3. Uttar Pradesh Power Corporation Limited  
Shakti Bhawan, 14 Ashok Marg, Lucknow-226001,
4. BSES Rajdhani Power Ltd  
BSES Bhawan, Nehru Place, New Delhi- 110019
5. BSES Yamuna Power Ltd  
Shakti Kiran Building, Karkardooma, Delhi- 110092
6. Tata Power Delhi Distribution Ltd  
33 kV Substation, Hudson Line, Kingsway Camp, Delhi-110009



7. Engineering Department  
Chandigarh Administration, 1st Floor, UT Secretariat,  
Sector 9-D, Chandigarh-160009
  8. Uttrakhand Power Corporation Ltd.,  
Urja Bhawan, Kanwali Road, Dehradun -248 001
  9. Himachal Pradesh State Electricity Board,  
Vidyut Bhawan, Kumar House Complex Building II, Shimla-171004
  10. Jaipur Vidyut Vitran Nigam Ltd  
Vidyut Bhawan, Janpath, Joytinagar,  
Jaipur- 302005
  11. Ajmer Vidyut Vitran Nigam Ltd  
Old Power House, Hathi Bhata, Jaipur Road,  
Ajmer- 305001
  12. Jodhpur Vidyut Vitran Nigam Ltd  
New Power House, Industrial Area, Jodhpur-342003
  13. Power Development Department,  
Govt. of Jammu and Kashmir,  
Civil Secretariat, Jammu-180001
- ... Respondents

**Parties present:**

Ms. Anushree Bardhan, Advocate, THDC  
Shri Mukesh Kumar Verma, THDC  
Shri Varun Shankar, Advocate, TPDDL  
Shri Abhishek Advocate, TPDDL

**INTERIM ORDER**

The Petitioner, THDC India Ltd. has filed this Review Petition against the Commission's order dated 9.10.2018 in Petition No. 117/GT/2018, wherein the Commission had determined the tariff of Koteswar Hydroelectric Power Project (4 x 100 MW) for the period from 1.4.2014 (COD of Unit -I) to 31.3.2019 in terms of the CERC (Terms and Conditions of Tariff) Regulations, 2014.

2. Aggrieved by the said order dated 9.10.2018, the Petitioner has sought review on the ground that there are errors apparent on the face of record on the



following:

- (i) *Non-consideration of additional capital expenditure funded through internal resources of the company towards the equity component.*
- (ii) *Non-consideration of the actual income tax rate while computing the return of equity component.*

3. Heard the learned counsel for the Petitioner. Admit. Issue notice to respondents.

4. The Petitioner is directed to serve copy of the Review Petition along with this order on the Respondents by 4.2.2019. The Respondents shall file their replies by 14.2.2019, with advance copy to the Petitioner, who shall file its rejoinder, if any, by 28.2.2019. The parties shall ensure the completion of pleadings within the dates mentioned above.

5. Matter shall be listed for hearing in due course for which separate notice shall be issue to the parties.

Sd/-  
(Dr. M.K. Iyer)  
Member

Sd/-  
(P.K.Pujari)  
Chairperson